

**Production of Cars**

3914. SHRI SALEEM I. SHERVANI : Will the Minister of INDUSTRY be pleased to state :

(a) the production of cars per annum of engines 800 CC, 1000 CC, 1400 CC, 1600 CC, 20,000 CC and above category wise; and

(b) plans of expansion of capacity, company-wise and size-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):

(a) The production of cars of various engine capacities for the year 1985-86 is under :

1. 800 cc— 33362 Nos.
2. 1000 cc—not being manufactured.
3. 1400 cc—not being manufactured.
4. 1600 cc—not being manufactured.
5. 2,000 cc—not being manufactured. (Presumably the information being sought is in respect of 2,000 cc and above).
6. Above 2000 cc—182 Nos

(b) Government has not received any proposal of expansion of the existing licensed capacities from the existing car manufacturers.

**Public Call Offices**

3915. SHRI SIMON TIGGA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to sanction public Call Office telephone connections to save the public from inconvenience in those areas that have no telephone booth;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) to (c). The extant policy of the Department is to open Public Telephones liberally :—

- (i) at places where these are needed most like hospitals, airports, railway stations, cinema houses etc.
- (ii) in localities where people may not be able to afford telephones of their own like Jhuggi Jhopadi and slum areas.
- (iii) in areas where the Department is not able to provide telephones due to shortage of exchange capacity. The public telephones are sanctioned depending upon availability of exchange capacity and feasibility at suitable sites

To further augment the availability of telephones to the public, pay phones have been permitted as attachment to a subscriber's telephone.

**Letters of Intent Issued**

3916. SHRI SODE RAMAIAH : Will the Minister of INDUSTRY be pleased to state :

(a) the annual value of investments for the letters of intent and industrial licences issued over the period 1984-86.

(b) their distribution, industry-wise and State-wise; and

(c) the share of MRTP and FERA companies in (a) above ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) (a) to (c). Information regarding actual investment/cost involved in projects for which letters of intent and industrial licences have been granted is not maintained centrally in the Secretariat for Industrial Approvals in the Ministry of Industry. However, State-wise and Scheduled Industry-wise distribution of letters of intent and industrial licences issued during the years 1984 to 1986 is indicated in the statements I & II given below.